THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION Dated Guwahati the 7th April, 2022

No.HC.VII-23/2022 / 2493 /A. In partial modification of this Registry's Notification No. HC.VII-23/2022/1851-1997/A Dated 25.03.2022, the following Officers in Grade-I & III of the Assam Judicial Service will hand over charge of their Court and Offices, as below:-

- Smti Munmun B. Sarma, Addl. District and Sessions Judge, Nalbari will hand (i) over charge of her Court and Office to the District and Sessions Judge, Nalbari instead of District and Sessions Judge, Cachar, Silchar, as appeared at page No.5 of the above Notification.
- Shri Sailen Buragohain, Munsiff-cum-Judicial Magistrate, 1st Class, Hamren, (ii) West Karbi Anglong, will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon, instead of District and Sessions Judge, Karbi Anglong, Diphu, as appeared at page-22 of above Notification.

By Order, Sd| - Romen Baruah, **REGISTRAR (VIGILANCE)**

Memo No.HC.VII-23/2022/ 2494 - 2501 /A.

Dated 07.04.2022

Copy to:-

- The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, 1. Dispur, Guwahati.
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- 3. The District and Sessions Judge, Nalbari/ Cachar/ Karbi Anglong, Diphu/Nagaon.
- Smti Munmun B. Sarma, Addl. District and Sessions Judge, Nalbari. 4.
- 5. Shri Sailen Buragohain, Munsiff-cum-Judicial Magistrate, 1st Class, West Karbi Anglong, Hamren.
- 6. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
- The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar 7. (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, 8. Guwahati for publication of the Notification in the Assam Gazette.

3 REGISTRAR (VIGILANCE) GAUHATI HIGH COURT, GUWAHATI